

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

**Contempt Petition No. 180/00151/2017
in
Transfer Application No.180/00046/2008**

Tuesday, this the 16th day of October, 2018

CORAM:

**Hon'ble Mrs. P. Gopinath, Administrative Member
Hon'ble Mr. Ashish Kalia, Judicial Member**

1. Jobi Joseph,
Assistant Director (OL), O/o. General Manager,
Telecom, BSNL, Palakkad., presently working
as Senior Hindi Translator, Office of the
Principal General Manager, BSNL, Ernakulam
2. C. Mridula,
Assistant Director (Official Language),
Office of General Manager, Telecom,
BSNL, Kozhikode.
3. M.P. Sreekumar,
Assistant Director (OL),
O/o. General Manager, Telecom,
BSNL, Kannur.

Petitioners

(By Advocate – Mr. S. Sujin)

V e r s u s

- 1 P.T. Mathew,
Aged 55 years, Fathers name not known,
Chief General Manager, Telecommunications,
Office of the Chief General Manager,
Door Sanchar Bhawan, PMG Junction,
BSNL, Kerala Circle, Thiruvananthapuram – 33.

Respondent

(By Advocate – Mr. Pradeep Krishna)

This Contempt Petition having been heard on 16.10.2018, the Tribunal
on the same day delivered the following:

O R D E R (Oral)

Per: Mr. Ashish Kalia, Judicial Member

The matter is pending before the Hon'ble High Court of Kerala.

Therefore, the present CP is closed with liberty to revive it if occasion arises.

Notices discharged.

**(ASHISH KALIA)
JUDICIAL MEMBER**

**(Mrs. P. GOPINATH)
ADMINISTRATIVE MEMBER**

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List of Annexures of the Petitioners

Annexure P-1 - True copy of the Order of Hon'ble CAT dated 08.04.2010 in T.A. No. 46 of 2008.

Annexure P-2 - True copy of the Order of the Hon'ble Supreme Court dated 27.03.2017 in SLP (C) No. 8732/12.

Annexure P-3 - True copy of the Order issued by this Hon'ble Tribunal on 11.12.2017 in C.P. 180/133/2017 in T.A. No. 48 of 2008.

List of Annexures of the Respondent

Annexure R-1 - True copy of the said Common Order in the said Review Petition No. 156 of 2018.
